



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,16th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
23	PIL/70/2020 B/O	ASSAM PUBLIC WORKS AND ANR Versus THE UNION OF INDIA AND 14 ORS	MR. U K NAIR MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM ASSTT.S.G.I. GA, MIZORAM SC, FOREST
24	WP(C)/4778/2020 (PDF), B/O	M/S SILVER ORCHID AND ANR Versus THE BANK OF BARODA AND 2 ORS.	MS. P CHAKRABORTY MS. A DAS	MS. K KHAN
25	WP(C)/4833/2020 (PDF), B/O	M/S BEEKAY ENTERPRISE Versus THE BANK OF BARODA AND 2 ORS	MS P CHAKRABORTY MS. A DAS MS. K KHAN	
ORDERS				
26	WP(C)/4622/2020 FIXED	PRATUL KUMAR GHOSH AND ANR. Versus ASHISH AGARWAL AND 3 ORS.	MR. S MITRA MR A SARMA	

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



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[AT 10:30 AM]

BEFORE:

THE HON'BLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

9	Arb.P./18/2020	OIL INDIA LIMITED Versus M/S QUIPPO OIL AND GAS INFRASTRUCTURE LTD	MR. A SARMA MR. A D CHOUDHURY MR E SHITIRI	MR. S D PURKAYASTHA
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ORDERS

10	I.A.(Civil)/2242/2019 ARB.PET. 24/2008(D/O) in Arb.P./24/2008	DEBARSHI BHATTACHARJEE Versus M/S BHARATI TELE VENTURES LTD. AND ANR.	MR. S P ROY MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI MS K GOGOI MS. N RAI MR A K RAI	
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3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	WP(C)/3494/2020 FIXED	DILIP KUMAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MR. S S GOSWAMI	SC, SEC. EDU.
45	WP(C)/4208/2020 FIXED, WITH OFFICE NOTE	BOBITA ENGTIPI Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 5 ORS. - H	MR. R ALI MR M Z SHAH	SC, SEC. EDU. MR. T J MAHANTA MR. A ROSHID MS. M R DEVI SC, N C HILLS
46	WITH WP(C)/3099/2020 CAVT.399/20(D/O) CAVT. NO. 0399/2020	BOBITA ENGTIPI Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 5 ORS.	MR. H A AHMED MD R ALI MS. M KHATUN	SC, SEC. EDU. MR. T J MAHANTA MR. A ROSHID MR. A ROSHID MS. M R DEVI SC, N C HILLS FOR CAVEATOR
47	WP(C)/4690/2020 (PDF), FIXED	YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS	MR DEBA KUMAR DAS MR I HASSAN	SC, HIGHER EDU SC, U G C SC, G U
48	WP(C)/4740/2020 CAVT. NO.06442/020, (PDF), FIXED	DR. RUNMONI BORAH PHUKAN Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 16/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
23	WA/242/2019 BY STATEMENT	HANIFA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR. A MALIK	MR. R K D CHOUDHURY (R-1 TO 5) MR. L R MAZUMDER MR. S R BORUAH MR. A Z AHMED
24	WITH WP(C)/3142/2018	HANIFA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR. K A MAZUMDER MD E AHMED MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. L R MAZUMDER MR. A Z AHMED MR I HOQUE

LEAVE NOTE OF ADVOCATES FOR 16/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV AND BAIL MATTERS.]

**ITEM NO. 30 OF DAILY CAUSELIST
HAS ALREADY BEEN LISTED BY WAY
OF MENTION MEMO ON 12-11-2020.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
40	WP(C)/3432/2020 FIXED	JUGAL KISHORE MEDHI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR P KOULI MR DEBA SARMAH	MR. S.S. ROY (GA, ASSAM) MR. R. BORPUJARI (SC. REVENUE)
	WITH I.A.(Civil)/1683/2020 in WP(C)/3432/2020	KHANINDRA DAS Versus JUGAL KISHORE MEDHI AND 6 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM MR D SARMAH
41	WP(C)/3805/2020 FIXED	LUTHFA BEGUM LASKAR Versus THE STATE OF ASSAM AND 14 ORS.	DR. B AHMED MR. N H BARBHUIYA MS N J BEGUM	MR H I CHOUDHURY SC, PNRD GA, ASSAM MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi
42	WP(C)/4464/2020 FIXED	ABHIJIT BORAH Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, APDCL
43	WP(C)/4691/2020 FIXED	ROSHNI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, HEALTH
44	WP(C)/4723/2020 CAVT. NO.06122/020, (PDF), CAVT. 612/20, FIXED	SUJIT SAHA Versus THE STATE OF ASSAM AND 15 ORS.	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA	MR K P PATHAK SC, PNRD FOR CAVEATOR SR. GA, ASSAM
45	WP(C)/4843/2020 (PDF), B/O	M/S UNF ENGINEERS INDIA PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. D MAZUMDAR MS. S KANUNGOE	SC. WATER RESOURCE DEPTT.
<u>ORDERS</u>				
46	I.A.(Civil)/1926/2020 B/O in CRP(I/O)/182/2019	NATWARLAL AGARWALA Versus BHAGAWATI PRASAD TODI	MR D BARUAH	MR K K MAHANTA MR. K M MAHANTA

WITH
CRP(I/O)/182/2019
CAVT. NO. 0404/2019

BHAGAWATI PRASAD TODI
Versus
NATWARLAL AGARWALA

MR K K MAHANTA
MR A NATH
MR. B D DEKA
MR. K M MAHANTA
MR. M DAS
N CHAUDHURY

MR. D BARUA
MS. N UPADHYAY
FOR CAVEATOR

WITH
I.A.(Civil)/2475/2019
in CRP(I/O)/182/2019

DR. BHAGAWATI PRASAD TODI
Versus
DR. NATWARLAL AGARWALA

MR. M DEKA

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
43	Bail Appln./2456/2020 (PDF COPY), B/O	NEKIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
44	Bail Appln./2465/2020 (PDF COPY), B/O	BIPLOB DEB Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
45	Bail Appln./2498/2020 (PDF COPY)	TAFIQUK ISLAM Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
46	Bail Appln./2501/2020 (PDF COPY)	MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. M DEKA	PP, ASSAM
47	Bail Appln./2508/2020 (PDF COPY) B/O	RAJEN DAS AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR. J. SINGH	PP, ASSAM
48	Bail Appln./2518/2020 (PDF COPY)	LAKHESWAR SAIKIA Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
<u>MOTION</u>				
49	Crl.Pet./564/2020 (PDF COPY)	OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. S CHANDA	PP, ASSAM
50	AB/3221/2020 (PDF COPY), B/O	RUPCHAN ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
51	AB/3236/2020 (PDF COPY)	JOBBAR ALI Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
52	AB/3256/2020 (PDF COPY)	NAZRUL HAQUE @ NAZRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MD. S HUDA MR. Md. ARIF MR. N HOQUE	PP, ASSAM
53	AB/3268/2020 (PDF COPY)	AKRAMUL ISLAM @ MUN AND 6 ORS Versus THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN MR B DEORI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				

54	Bail Appln./2118/2020 FIXED	SAM LAITHANGBAM AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN MD N ABED	PP, ASSAM
55	Bail Appln./2363/2020 B/O	IMAN KHAN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
BAIL HEARING				
56	AB/2160/2020 FIXED	PREMPOL ISLARY Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR S U AHMED	PP, ASSAM
57	AB/2546/2020 FIXED	RUMINA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
58	AB/2934/2020 FIXED	MD FIROJ ALI Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
39	WP(C)/1351/2020 (BY SLIP)	SANJIB DAS AND 50 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. A B T HAQUE	SC, APDCL
	WITH 40 WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/559/2020 in WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS G BORA MS. B TALUKDAR MR. M BHAGAWATI	GA, ASSAM SC, APDCL
	WITH 41 WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/560/2020 in WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH 42 WP(C)/1132/2020	MAHUA DUTTA ROY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, APDCL
	WITH 43 WP(C)/1182/2020	NAYAN MONI BARUAH AND 5 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
	WITH 44 WP(C)/1241/2020	SUDIPTA BHATTACHARJEE Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS	MS. D MUSAHARY MR D KALITA	MR H K SARMA SC, APDCL
	WITH 45 WP(C)/1242/2020	SHEIKH AKIDUL ABEDIN AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL

46	WITH WP(C)/1250/2020	DINESH LAGACHU Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	GA, ASSAM SC, APDCL
47	WITH WP(C)/1261/2020	MANU DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	SC, APDCL
48	WITH WP(C)/1265/2020	PABITRA BARUAH Versus ASSAM STATE ELECTRICITY BOARD AND 5 ORS.	MR A DASGUPTA MS. B DAS	SC, APDCL
49	WITH WP(C)/1308/2020	ABDUL MATIN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, APDCL
50	WITH WP(C)/1321/2020	URMILA DEVI AND 6 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 12 ORS.	MS. B BHUYAN MS. P PATHAK MR. A KHOUND	SC, APDCL
51	WITH WP(C)/1332/2020	MUKUL CHANDRA BAISHYA AND 89 ORS. Versus THE STATE OF ASSAM AND 696 ORS.	MR. D DAS SR. ADV MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, APDCL
52	WITH WP(C)/1353/2020	DILIP BHUYAN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR R KALITA MR. J SINGH MR. R SALOI MR H AGARWAL MS. J KONWAR	SC, APDCL
53	WITH WP(C)/1354/2020	SHINTU KAKATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN	SC, APDCL
54	WITH WP(C)/1359/2020	JOY KUMAR DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL)AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
55	WITH WP(C)/1362/2020	GOBINDA DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
56	WITH WP(C)/1370/2020	DIPANKAR GOGOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
57	WITH WP(C)/1411/2020	MALLIKA DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. R MAZUMDAR MR D KALITA	SC, APDCL
58	WITH WP(C)/1413/2020	NIJUM DAS AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. S BORTHAKUR MR D KALITA	SC, APDCL

59	WITH WP(C)/1415/2020	SANGHAMITRA SEN AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. R MAZUMDAR MR D KALITA	SC, APDCL
60	WITH WP(C)/1460/2020	UPAMA CHAKRAVARTY AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA MR. S CHOWDHURY	SC, APDCL
61	WITH WP(C)/1518/2020	NITYANANDA PAUL AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. R ISLAM MS. K BORA	SC, APDCL
62	WITH WP(C)/1547/2020	SOHIDUL ISLAM LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	GA, ASSAM SC, APDCL
63	WITH WP(C)/1549/2020	MRIGANKA DAS Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR	GA, ASSAM SC, APDCL
64	WITH WP(C)/1574/2020	KHAGEN MOHAN AND ANR. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. P K BORAH MR. D GOGOI MR. S BARTHAKUR	SC, APDCL
65	WITH WP(C)/1691/2020	AMIR ALI MANDAL AND 31 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
66	WITH WP(C)/1702/2020	SUPTA DEY Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MS N NATH MR. M DUTTA MR S DAS	SC, APDCL
67	WITH WP(C)/1725/2020	MANOWAR HUSSAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
68	WITH WP(C)/1731/2020	DIPANKA SAIKIA AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
69	WITH WP(C)/1736/2020	DEBOJYOTI DEKARAJA AND 6 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR A TALUKDAR	SC, APDCL
70	WITH WP(C)/1737/2020	MONUJ CHANGMAI AND 21 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
71	WITH WP(C)/1768/2020	JATIN CHANDRA DAS AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR. N K DAS	GA, ASSAM SC, APDCL
72	WITH WP(C)/1775/2020	PABITRA KR. DAS AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
73	WITH WP(C)/1784/2020	SONMONI KALITA @ JONMONS KALITA AND 27 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MR. K PUJARI	GA, ASSAM SC, APDCL

74	WITH WP(C)/1789/2020	ASHU SHILL AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N H LASKAR	GA, ASSAM SC, APDCL
75	WITH WP(C)/1813/2020	MAJMIL HAQUE AND 131 ORS. Versus THE STATE OF ASSAM AND 696 ORS.	MR. D DAS SR. ADV MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, APDCL
76	WITH WP(C)/1892/2020	DULU MONI TALUKDAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MS. B BHUYAN MS. P PATHAK MR. M BORAH	SC, APDCL
77	WITH WP(C)/1898/2020	JYOTI MONI GOGOI AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR B BURAGOHAIN MR. R PHUKAN	SC, APDCL
78	WITH WP(C)/1912/2020	KALPANATH DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
79	WITH WP(C)/1917/2020	JAYANTA BORA AND 18 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS	MR. A GOGOI MR D K BARUAH	SC, APDCL
80	WITH WP(C)/2087/2020	PRANAB JYOTI DAS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
81	WITH WP(C)/2279/2020	NABAJYOTI BORA AND 8 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR D BORUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
82	WITH WP(C)/2280/2020	JITU TAPAN SADHANIDHAR AND 6 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. D BORAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
83	WITH WP(C)/2371/2020	HIMANKA GOGOI AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
84	WITH WP(C)/2576/2020	NITYANANDA DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
85	WITH WP(C)/2602/2020	BITOPAN BARMA AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, APDCL
86	WITH WP(C)/2688/2020	BIRESH NATH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. A B T HAQUE	SC, APDCL
87	WITH WP(C)/2709/2020	MADAN DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL

88	WP(C)/4743/2020 (PDF), B/O	GULBADAN BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM
89	WP(C)/4839/2020 (PDF), B/O	MINNI SAINI (ROLL NO. 1291001345) Versus PUNJAB NATIONAL BANK AND 3 ORS	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR	SC, PNB
ADMISSION				
90	WP(C)/703/2018 B/O	JUNAS DAIMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, HEALTH SC, BTC
91	WP(C)/639/2019 B/O	MITHUN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. U K NAIR MR. I CHOUDHURY MR. A CHETRY MR R L CHUTIA	SC, AG SC, HEALTH SC, FINANCE
ORDERS				
92	WP(C)/997/2010 B/O	TILAK NATH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA	GA, ASSAM MR.A K PURKAYASTHA MR.S CHAMARIA MR.M J BARUAH MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON
WITH				
93	WP(C)/5850/2013	DIGANTA BARUAH and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BARTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
WITH				
94	WP(C)/5855/2013	DILIP KUMAR BASUMATARY and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
WITH				
95	WP(C)/5998/2013	HARSHAJIT CHOUDHURY and 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
96	WP(C)/4645/2020 FIXED	NO. 930002-F SRI HEMANSHU NATH, CORPORAL Versus THE UNION OF INDIA AND 4 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. B KONWAR MS. T GHOSH MR. C P SHARMA	MR. S S ROY MR. S S ROY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

[For Monday,16th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
13	I.A.(CrI.)/457/2020 WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./50/2016 WITH CrI.A./50/2016	SRI NIRMAL PAUL AND ANR Versus THE STATE OF ASSAM AND ANR	MR N AHMED	PP, ASSAM
		SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) MR K K BARMAN(R-2) PP, ASSAM
14	WITH CrI.A./78/2016	SRI HARE KRISHNA PAUL Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
15	WITH CrI.A./94/2016	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR. E AHMED MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMAR-2 PP, ASSAM MRK K BARMAN(R-2)
16	WITH CrI.A./50/2017	SRI BIPUL PAUL Versus THE STATE OF ASSAM and ANR	MRK NAYAK MR.I C DEKA MR T KALITA	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - II

**THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH OR AT 2 P.M.
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
17	WP(C)/3235/2020 (P/APPEARANCE), FIXED	MISMA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR. M AHMED MD I H LASKAR	SC, PNRD GA, ASSAM SC, ASEC
18	WP(C)/3375/2020 B/O	AKTAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM MR F Z MAZUMDER SC, REVENUE
ORDERS				
19	I.A.(Civil)/3482/2019 B/O in WP(C)/683/2018	YADAV LAL SAH AND 76 ORS Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 4 ORS	MR. S P ROY MR. A K RAI MS. N RAI	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI SC, GMC SC, G M D A
	WITH WP(C)/683/2018	YADAV LAL SAH Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD	MR. S P ROY MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI (SC,ASAMB) SC, GMC SC, G.M.D.A

LEAVE NOTE OF ADVOCATES FOR 16/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

30	I.A.(Civil)/3132/2019 FIXED in Arb.A./10273/2019	UNION OF INDIA Versus M/S RAITANI ENGINEERING WORKS (PVT.) LTD.,	MR S CHAKRABORTY	MRS. S ROY
	WITH Arb.A./10273/2019 (Filing Number)	UNION OF INDIA Versus M/S RAITANI ENGINEERING WORKS(PVT.) LTD		

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
21	Bail Appln./2026/2020 FIXED	(MOHD.) ABDUL HAQUE(CHOUDHURY) @ ABDUL HAQUE Versus THE UNION OF INDIA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SPECIAL PP ASSAM
BAIL HEARING (BA)				
22	Bail Appln./2107/2020 FIXED	MANIRUL HAQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM
BAIL HEARING				
23	AB/2231/2020 FIXED	RAKESH KUMAR Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
24	AB/2412/2020 FIXED	SARBAT ALI SK. AND 2 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
25	WITH Bail Appln./1853/2020	MONJUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
26	AB/2445/2020 FIXED	HIREN CHUTIA AND 3 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
27	AB/2452/2020 FIXED	DHIRAJ DAS @ DHIRAJ DAS KASHYAP Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
28	AB/2814/2020 FIXED	TINKU MAHATO Versus THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	PP, ASSAM
29	AB/3185/2020 WITH OFFICE NOTE, FIXED	MISS SHRAVANA SARMA Versus THE STATE OF ASSAM	MR P SONOWAL MR. A DEKA	MR. A CHAMUAH (FOR INFORMANT) MISS. R BORAH (FOR INFORMANT) PP, ASSAM MR. T MADHUKALLYA (FOR INFORMANT)
30	WITH Bail Appln./2411/2020	TULIKA DEVI Versus THE STATE OF ASSAM	MR P SONOWAL	MR. A CHAMUAH MISS. R BORAH PP, ASSAM

ORDERS

31	I.A.(CrI.)/315/2020 FIXED in CrI.Rev.P./9/2020	SMT. ANINDITA BHATTACHARJEE Versus UDIT MUKHERJEE AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	MR. M U MAHMUD
	WITH CrI.Rev.P./9/2020	SMT. ANINDITA BHATTACHARJEE Versus UDIT MUKHERJEE AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
41	Bail Appln./2477/2020 (PDF COPY), B/O	PRANITA DAS Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
42	Bail Appln./2478/2020 (PDF COPY), B/O	MD. SALAUDDIN Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
<u>MOTION</u>				
43	AB/3215/2020 (PDF COPY), B/O	TAPAN DEKA Versus THE STATE OF ASSAM	MR G BOKALIAL	PP, ASSAM
44	AB/3273/2020 (PDF COPY)	RAJEEB NAHATA @ RAJEEV NAHATA Versus THE STATE OF ASSAM	MR. B SHARMA MR. H DAS MS. A GOGOI MR. D K NATH	PP, ASSAM
45	AB/3274/2020 (PDF COPY)	ARUN KR SARKAR AND 2 ORS Versus THE STATE OF ASSAM	MR. N C DAS MR. T J MAHANTA	PP, ASSAM
46	AB/3282/2020 (PDF COPY)	NABIN HAZARIKA AND ANR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
47	AB/3283/2020 (PDF COPY)	RAFIQUL ISLAM @ RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
48	AB/3284/2020 (PDF COPY)	SMTI PRATIBA KALITA AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
49	Bail Appln./2134/2020 FIXED	RANA ALI AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
<u>BAIL HEARING</u>				
50	AB/2207/2020 FIXED	MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
51	AB/2303/2020 FIXED	MD. MOMTAZ ALI AND ANR. Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	MR. N UDDIN MR. M ISLAM PP, ASSAM

52	AB/2366/2020 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
53	AB/2376/2020 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
54	AB/2763/2020 FIXED	MD. KADIR ALI @ MD. KADIR Versus THE STATE OF ASSAM	MR. A BORUA	PP, ASSAM
55	AB/2865/2020 FIXED	MANIK RAJBONGSHI Versus THE STATE OF ASSAM	MR. T DEURI MS N DUTTA	PP, ASSAM
56	AB/2968/2020 FIXED	RAJ KUMAR DAS Versus THE STATE OF ASSAM	MR. S ROY MS P SHARMA	PP, ASSAM
WITH				
57	AB/2856/2020	RAMESH SINGH Versus THE STATE OF ASSAM	MR. S ROY MS P SHARMA	PP, ASSAM

ORDERS

58	I.A.(CrI.)/524/2020 B/O in CrI.Pet./1005/2015 WITH CrI.Pet./1005/2015	GHANASHYAM KALITA Versus THE STATE OF ASSAM AND ANR	MR D KALITA	PP, ASSAM
		GHANASHYAM KALITA Versus THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR D KALITA	MR.S RAHMAN MR.B K DAS MR.J ALI ADDL PP,ASSAM PP, ASSAM MR.B B GOGOI

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH

**THIS BENCH WILL SIT TILL THE RISING OF
DIVISION BENCH-I AND WILL SIT AGAIN,
IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
43	Bail Appln./2479/2020 (PDF COPY), B/O	SANJAY NAHATA Versus THE STATE OF ASSAM	MR. B SHARMA MR. H DAS MS. A GOGOI MR. D K NATH	PP, ASSAM
44	Bail Appln./2481/2020 (PDF COPY), B/O	SMTI. REKHA MONI PADI Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
BAIL HEARING (BA)				
45	Bail Appln./1981/2020 WITH OFFICE NOTE, FIXED	MD. EZAJUL HOQUE @ IJAHARUL Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MS S CHOUDHURY	PP, ASSAM
46	Bail Appln./2115/2020 FIXED	IQBAL AHMED AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
47	Bail Appln./2364/2020 FIXED	JIT LAL CHOUHAN AND ANR Versus THE NF RAILWAY	MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA	SC, RAILWAY
48	Bail Appln./2371/2020 B/O	MD. BABU ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
49	Bail Appln./2375/2020 FIXED	NABA KR. CHOUDHURY Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
BAIL HEARING				
50	AB/2204/2020 FIXED	BALEN CHANDRA BORO Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. S DAS	PP, ASSAM
51	AB/2705/2020 FIXED	HATEM ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
52	AB/2754/2020 FIXED	MAMUD ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S HOQUE MD R ISLAM	PP, ASSAM
53	AB/2823/2020 FIXED	SHAIZUDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM

54	WITH Bail Appln./2114/2020	ABDUR RASHID AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM
55	AB/3040/2020 FIXED	MINA KUMAR PEGU DOLEY Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
56	AB/3113/2020 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM

ORDERS

57	I.A.(CrI.)/111/2020 WITH OFFICE NOTE, B/O in CrI.A./1023/2020 WITH CrI.A./1023/2020 (Filing Number) WITH I.A.(CrI.)/1024/2020 (Filing Number)	SIMA DEBVERMA Versus THE STATE OF ASSAM AND ANR SMTI SIMA DEBVERMA Versus THE STATE OF ASSAM AND ANR SMTI SIMA DEBVERMA Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN MS. L TALUKDAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,16th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
38	WP(C)/751/2018 B/O	DIBYALATA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. S ISLAM MR. S HOQUE MR. M ALI MR. P K DAS	MR P S DEKA (SC, REVENUE DEPT.)
39	WP(C)/5711/2019 FIXED	OM PRAKASH RATHI Versus THE STATE OF ASSAM AND 3 ORS	MR. V K CHOPRA MR. S K SINGH MR. J CHOPRA	GA, ASSAM MR B DEKA (R- 4)
	WITH I.A.(Civil)/3817/2019 in WP(C)/5711/2019	ON THE DEATH OF OM PRAKASH RATHI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	SC, REVENUE
40	WITH WP(C)/5750/2019	SANGITA CHOPRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	GA, ASSAM
41	WITH WP(C)/5808/2019	POOJA SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR. J CHOPRA MS. R BARMAN	MS. M BHATTACHARJEE (GA, ASSAM)
42	WITH WP(C)/5877/2019	SANGITA CHOPRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	GA, ASSAM
43	WP(C)/8815/2019 B/O	SUJIT NANDI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka MR. B BHARALI MS D N RABHA	GA, ASSAM SC, FINANCE SC, REVENUE
ORDERS				
44	WP(C)/1181/2016 FIXED	MD. ILIAS ALI Versus THE STATE OF ASSAM AND 6 ORS	MS.J GOGOI MR.U BHATTACHARYA MR.D C C PHUKAN	GA, ASSAM(R 1-7)
45	WP(C)/3307/2018 FIXED	M/S GUWAHATI INDUSTRIAL SALES AND SERVICE Versus THE STATE OF ASSAM AND 7 ORS.	MR. H NATH MR D DAS R SARMAH MR. I DAS	GA, ASSAM SC, FINANCE

46	WITH WP(C)/2270/2018	M/S. TRADE AND TECHNOLOGY Versus THE STATE OF ASSAM AND 10 ORS.	MR. H NATH R SARMAH	GA, ASSAM MR. M PHUKAN MR. M ALI SC, FINANCE DEPTT. MR. S CHANDA
47	WITH WP(C)/3309/2018	M/S GAUHATI INDUSTRIAL SPARES Versus THE STATE OF ASSAM AND 11 ORS.	MR D DAS R SARMAH MR. I DAS	GA, ASSAM MR. S CHAMARIA (R6) MR. M PHUKAN (R6) MR. M ALI (R6) MR A N SARMAH (R6) SC, FINANCE
48	WITH WP(C)/3312/2018	M/S DUGAR AND COMPANY Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS R SARMAH MR. I DAS	GA, ASSAM SC, FINANCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 17

[CIVIL BENCH-II AND MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
43	WP(C)/7985/2019 FIXED	PRATIBHA LAHKAR Versus THE STATE OF ASSAM AND 7 ORS.	MISS. M DAS MR. P SAIKIA MS. N BORDOLOI MS. P TAMULI	SC, SEC. EDU. MR S NEOGI (R- 2 & 3) MS. R B BORA (R- 4, 5, 6) MR. U K BARMAN MR H ALI MR. M MALAKAR MR. B DEORI (R- 1) SC, BTC
ORDERS				
44	WP(C)/2057/2020 FIXED	BIREN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR D DEKA	SC, SEC. EDU. MR. S K DAS MR. I ALAM MR. I ALAM MR. S S ROY MR. P BORAH MR. I ALAM, SC, N C T E (R-7) MR D BARMAN

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING FROM
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

60	WP(C)/574/2020 FIXED	RAJDEEP DAS Versus THE UNION OF INDIA AND 3 ORS	MR D CHOUDHURY MR. S DEKA MR. A D CHOUDHURY MR. P DUTTA MS. J BORO MR. T CHAKRABORTY	MR H GUPTA ASSTT.S.G.I.
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BAIL HEARING

61	AB/2476/2020 FIXED	JULHAS DEWAN @ JULHAS ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S I BORA	PP, ASSAM
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ORDERS

62	I.A.(Civil)/1761/2020 WP(C)/368/2016 (Disposed) FIXED in Review.Pet./7520/2020 WITH Review.Pet./7520/2020 (Filing Number)	THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND ANR. Versus M/S BADRI RAI AND CO. AND 3 ORS. THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND ANR. Versus M/S BADRI RAI AND CO. AND 3 ORS. (B)	MR. C CHOWDHURY MR. A DEKA	ASSTT.S.G.I.
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